

(b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-6536/94]

(iv) (a) Annual Administration Report of the Paradip Port Trust, for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-6538/94]

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing), under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—

(1) G.S.R. No. 617 (E), dated the 9th August, 1994, publishing the Bombay Port Trust (Forms and Manner in which contract shall be made) Regulation, 1994.

(2) G.S.R. No. 671 (E), dated the 2nd September, 1994, publishing the Visakhapatnam Fishing Harbour (Amendment) Regulations, 1994.

(3) G.S.R. No. 744 (E), dated the 7th October, 1994, publishing the Bombay Port Trust (Transport, Handling and Storage of Dangerous Goods) Regulations, 1994.

[Placed in Library. See No. LT-6631/94]

III. A copy each (in English and Hindi) of the following papers, under section 5E of the Dock Workers' (Regulation of Employment) Act, 1948:—

(i) Annual Report and Accounts of the Mormugao Dock Labour Board, for the year 1993-94, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Board.

[Placed in Library. See No. LT-6527/94]

IV. A copy (in English and Hindi) of the Ministry of Surface Transport (Shipping Wing) Notification G.S.R. No. 738(E), dated the 4th October, 1994, publishing the Merchant Shipping Examination of Engineer Officers in the Merchant Navy) Amendment Rules, 1994, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT-6525/94]

V. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the National Institute for the Training of Highway Engineers, New Delhi for the year 1993-94, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-6684/94]

I. Report and accounts (1993-94) of the Cochin Refineries Limited.

II. Memorandum of understanding between the Government of India and Oil India Limited.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SATISH SHARMA): Madam I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Thirty-second Annual Report and Accounts of the Cochin Refineries Limited, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-672/94]

II. A copy (in English and Hindi) of the Memorandum of Understanding

between the Government of India (Ministry of Petroleum and Natural Gas) and Oil India Limited, for the year 1994-95. [Placed in Library. See No. LT. 6640/94]

Report and Accounts (1990-91) (1991-92) of the North Eastern Regional Agricultural Marketing Corporation Ltd. Guwahati

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOD):
Madam I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section(1) of section 619A of the Companies Act, 1956 ;—

(i) (a) Ninth Annual Report and Accounts of the North Eastern Regional, Agricultural Marketing Corporation Limited, Guwahati, for the year 1990-91, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-6549/94]

(ii) (a) Tenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1991-92, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-6550/]

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

Report and Accounts (1992-93) of the various Medical Institutes

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA):

Madam I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under section 19 of the All India Institute of Medical Sciences Act, 1956 :—

(i) Thirty-seventh Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1992-93.

(ii) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6721/94]

II. (1) A copy each (in English and Hindi) of the following papers, under sections 18 and 19 of the Postgraduate Institute of Medical Education and Research Act, 1966 :—

(i) Twenty-sixth Annual Report of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1992-93.

(ii) Annual Accounts of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1992-93, and the Audit Report thereon.

(iii) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-6720/94]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- I Report and Accounts (1993-94) of the various population Research Centres Lala Ramsarup Institute of Tuberculosis and allied diseases, New Delhi, and various Medical Institutes.**
- II. Notification of Ministry of Health and Family Welfare.**